GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS) **RAJYA SABHA UNSTARRED QUESTION NO- 476** ANSWERED ON- 28/11/2024

KHELO INDIA RISING TALENT IDENTIFICATION

476 SHRI M. MOHAMED ABDULLA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

(a) the number of athletes identified and selected under Khelo India Rising Talent Identification (KIRTI) so far, State-wise;

(b) the amount of funds allocated and spent on the assessment programs conducted under KIRTI;

(c) whether Government plans to upgrade the scheme and train the athletes after selection, if so, the details thereof; and

(d) whether Government plans to extend more talent assessment programs, particularly in the State of Tamil Nadu, if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) State-wise details of assessments conducted under Khelo India Rising Talent Identification (KIRTI), are at Annexure – I.

(b) The Ministry has allocated a total sum of Rs. 11,19,50,000/- for KIRTI assessments. Out of this, a total of Rs. 6,01,17,351/- has been spent on conduct of KIRTI assessments.

(c) KIRTI aims to identify young athletes aged 9 to 18, focusing on uncovering hidden talents from the grassroots level. Under KIRTI, athletes undergo a series of pre-defined tests designed to evaluate their skills and potential comprehensively using KIRTI assessment protocols. The process of talent identification can help in talent development and nurturing in the future.

(d) The KIRTI assessments are already conducted across the country, including in the State of Tamil Nadu.

ANNEXURE – I

ANNEXURE REFERRED TO IN REPLY TO PART (a) IN RESPECT OF RAJYA SABHA UNSTARRED QUESTION NO. 476 FOR REPLY ON 28.11.2024 REGARDING KHELO INDIA RISING TALENT IDENTIFICATION ASKED BY SHRI M. MOHAMED ABDULLA, HON'BLE MP.

| S. N. | State / Union Territory | No of Assessments |
|-------|--|-------------------|
| 1 | Andaman & Nicobar Islands | 3,750 |
| 2 | Andhra Pradesh | 10,954 |
| 3 | Arunachal Pradesh | 3,461 |
| 4 | Assam | 11,361 |
| 5 | Bihar | 5,291 |
| 6 | Chandigarh | 1,661 |
| 7 | Chhattisgarh | 4,631 |
| 8 | Dadra and Nagar Haveli & Daman and Diu | 814 |
| 9 | Delhi | 12,544 |
| 10 | Goa | - |
| 11 | Gujarat | 9,401 |
| 12 | Haryana | 12,548 |
| 13 | Himachal Pradesh | 1,186 |
| 14 | Jammu & Kashmir | 458 |
| 15 | Jharkhand | 7,997 |
| 16 | Karnataka | 4,914 |
| 17 | Kerala | 4,037 |
| 18 | Ladakh | 244 |
| 19 | Lakshadweep | 459 |
| 20 | Madhya Pradesh | 9,318 |
| 21 | Maharashtra | 25,434 |
| 22 | Manipur | 2,306 |
| 23 | Meghalaya | 4,160 |
| 24 | Mizoram | 4,225 |
| 25 | Nagaland | 3,504 |
| 26 | Odisha | 7,208 |
| 27 | Puducherry | 961 |
| 28 | Punjab | 3,427 |
| 29 | Rajasthan | 7,187 |
| 30 | Sikkim | 1,617 |
| 31 | Tamil Nadu | 1,565 |
| 32 | Telangana | 2,026 |
| 33 | Tripura | 3,646 |
| 34 | Uttar Pradesh | 8,895 |
| 35 | Uttarakhand | 1,311 |
| 36 | West Bengal | 5,420 |
| | Total | 1,87,921 |